

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 505 OF 2019 IN APPEAL NO. 116 OF 2019 &  
IA NO. 588 OF 2019**

**Dated : 16<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Maharashtra State Electricity Distribution Company Ltd. .... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anup Jain  
Ms. S. Rama

Counsel for the Respondent(s) : Mr. Manpreet Lamba  
Ms. Priyal Modi for R-2

**ORDER**

Rejoinder, if any, shall be filed within four weeks' time i.e. on or before  
14.08.2019 with advance copy to the other side.

List the matter on **27.08.2019**.

**(Ravindra Kumar Verma)  
Technical Member  
mk/mkj**

**(Justice Manjula Chellur)  
Chairperson**